

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
ARAV HEALTHCARE INFRA PRIVATE LIMITED OPERATING IN MEDICAL
INDUSTRY AT GOVANDI MUMBAI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Arav Healthcare Infra Private Limited CIN: U85110MH2008PTC188988
2.	Address of the registered office	111, Sai Commercial Complex, Bks Devshi Marg, Govandi Station Road, Govandi Mumbai 400088, Maharashtra, India.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No Fixed Assets
5.	Installed capacity of main products/ services	-
6.	Quantity and value of main products/ services sold in last financial year	-
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be sought by emailing to: - ipladda.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in the detailed Expression of Interest process document which can be sought by emailing to: - ipladda.cirp@gmail.com
10.	Last date for receipt of expression of interest	15 th May, 2023
11.	Date of issue of provisional list of prospective resolution applicants	24 th May, 2023
12.	Last date for submission of objections to provisional list	29 th May, 2023
13.	Process email id to submit EOI	ipladda.cirp@gmail.com

Sd/-

Mr. Pramodkumar Ramesh Ladda

IBBI/IPA-002/IP-N00694/2018-2019/12148

Office No. 106, B- Wing Sr No.55,

Sukhniwas, 15th August Chowk, Mangalwar Peth,

Pune - 411011, Maharashtra, India

For Arav Healthcare Infra Private Limited

Date: 24th April, 2023

Shukla Paksha, Chaturthi

2080 Nala, Vikrama Samvata

Place: Pune